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Title : Need to provide funds to the NGOs running for visually and physically challenged people.

SHRI P. BALRAM (MAHABUBABAD): I would like to draw the kind attention of the august House regarding the problems being faced by the NGOs especially those running for the welfare of blind, physically handicapped, SC/ST/BC and other minority sections in the society in release of Grant-in-Aid all over the country, particularly in the backward regions in Andhra Pradesh.

As the House is aware that many NGO's are running for the welfare of blind and other physically handicapped persons not only in Andhra Pradesh but all over the country. These NGOs are facing a lot of financial problems in running their organizations. The NGO's run by the blind for the blind and physically handicapped should be given preference in releasing funds on top priority. The Grant for NGO's recommended by the State Government should be released within the financial year after monitoring and inspecting on quarterly basis.

I, therefore, request the concerned Hon'ble Minister to intervene in the matter and ensure that NGO's running for the welfare of the blind and physically handicapped persons should not suffer in future for want of funds.